

Corporation Limited (MSTC). The Committee does not therefore incur any expenditure on its work.

(d) No, Sir.

(e) The Committee is not likely to incur any expenditure on its establishment or work.

**भारतीय पर्यटकों के प्रति गाइडों का बर्ताव**

\*812. श्री बया राम शाक्य : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पर्यटन विभाग के गाइड भारतीय पर्यटकों के साथ उचित बर्ताव नहीं करते जब कि विदेशी पर्यटकों के प्रति उनका बर्ताव बहुत अच्छा होता है;

(ख) क्या सरकार को इस बारे में कोई शिकायतें प्राप्त हुई हैं और उनकी संख्या कितनी है, और

(ग) यदि हा, तो सरकार ने उन पर क्या कार्यवाही की है ?

नौबहन और परिवहन तथा पर्यटन और नागर विमानन मंत्री (श्री अनन्त प्रशाद शर्मा) : (क) जी नहीं।

(ख) और (ग) इस सम्बन्ध में केन्द्रीय पर्यटन विभाग को हाल ही में केवल एक शिकायत प्राप्त हुई है जो भारतीय पर्यटन विकास निगम की कोच में यात्रा करने वाले भारतीय पर्यटकों के साथ एक गाइड द्वारा किए गए बर्ताव के विरुद्ध है। भारतीय पर्यटन विकास निगम ने संबंधित पक्ष से क्षमा मांगी है और इस गाइड को कार्य देना बन्द कर दिया है। पर्यटन विभाग भी इस मामले की जांच कर रहा है।

**Domestic Synthetic Yarn Producers**

\*813. SHRI ARJUN SETHI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Gov-

ernment are against the import of polyester filament yarn and still ignore the interests of domestic synthetic yarn producers; and

(b) if so, what steps Government have taken for protecting the interests of domestic synthetic yarn producers?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Import of Polyester Filament Yarn under OGL is subjected to an import duty @ 200 per cent advalorem plus a countervailing duty of Rs. 66.15/Kg., which provides enough protection to indigenous producers.

**Declaration of 'Selection Posts' as 'Non-Selection Posts' in Income-tax Department**

\*814. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) whether Central Board of Direct Taxes have recently declared all Ministerial Posts except Inspectors in the Income-tax Department as 'Non Selection posts' where seniority will be the sole criteria for next promotion;

(b) whether Wanchoo Committee's recommendation in para 6.55 of their report has been accepted by Government according to which merit alone should be the criterion for appointment to higher posts;

(c) if so, what prompted the Central Board of Direct Taxes to declare 'Selection Posts' as 'Non-Selection Posts' in the Ministerial cadre in the Income-tax Department; and

(d) whether Government propose to review the decision taken by the Central Board of Direct Taxes and maintain the *status-quo* so that meritorious persons should not suffer?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) The recommendation of the Wanchoo Committee as contained in para 8.55 of their report refers to appointments to Group 'A' and higher posts on merit basis. Promotions to Group 'A' and higher posts in the Income-tax Department are already being made on merit basis. Therefore, no specified orders regarding its acceptance were considered necessary.

(c) Government decision to declare 'Selection Posts' as 'Non-Selection Posts' in the Ministerial cadre was taken independent of the recommendations of the Wanchoo Committee, which concern only the Group 'A' and higher posts.

(d) No, Sir.

**Uniform procedure for sale of commodities at Fair Price Shops**

\*815. SHRI T. R. SHAMANNA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) is there a uniform procedure to be followed by all States regarding sale of commodities at the Fair Price Shops;

(b) if not, whether it is proposed to have a uniform mode of distribution; and

(c) what is the basis on which allotment is made to States while fixing quota of (1) sugar (2) cement (3) kerosene and (4) petrol?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) to (c). The procedures followed by the States regarding distribution of essential commodities through Fair Price Shops are generally the same, in accordance with instructions issued by the concerned Ministries from time to time.

The allotment of essential commodities for the Public Distribution System is being done by the concerned Ministries of the Government of India. Monthly allotments of levy sugar are based on the monthly quotas which were operative during the partial control period prior to de-control of

sugar on 16th August, 1978. The quarterly allocations of cement to the States are fixed on norms of past consumption and overall availability of cement. The allocation of kerosene is based on various relevant aspects including product availability, movement capacity and historical sales of the product. Petrol is not covered by the Public Distribution System and the requirements of various supply zones are worked out by the oil companies on the basis of historical sales and other relevant factors.

**Written Test for Applicants Appearing in Banking Service Commission**

\*816. SHRI N. E. HORO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that written test in English is compulsory for the applicants appearing in the examination held by the Banking Service Commission (Regional Recruitment Board—State Bank Group);

(b) if so, whether Government are aware that the students, who have not taken English in their Matriculation examination, are deprived to qualify in such examinations;

(c) if so, do Government propose considering their case and exempt them from the written test in English and allow them for practical examination only; and

(d) if not, the reasons thereof?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) to (d). A Matriculate with 60 per cent marks is eligible to take examination for a clerical job in the bank irrespective of the fact whether he had taken English as a subject in his Matriculation examination or not. Work in banks is mostly done in English. Knowledge of English is, therefore, considered necessary for proper working in a bank. The test in English language is only a qualifying test and it is not considered necessary to exempt any candidate from this test.